

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 20.10.2022 TO 03.11.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	26/05/2022	Interlocutory Application (I.B.C)	710102042012022	COMPANY PETITION IB (IBC)/606(ND)2021	BANSAL TRADING COMPANY VS PERIWINKLE HERBAL PVT LTD	Rule 11 of NCLT, 2016	20/10/2022	memo party missed in index and in application	SANYAM JAIN
2	4/7/2022	Interlocutory Application (I.B.C)	710102052342022	COMPANY PETITION IB (IBC)/1581(ND)2019	BHADOHI INDUSTRIAL DEVELOPMENT AUTHORITY VS PRADEEP UPADHYAY (R.P)	Application under any other provisions- IBC	3/11/2022	Section Wrong According your PDF and Main Case Not Link and 25 Rs. Welfare and 3 Rs. Court Fess Missing	Gautam
3	14/07/2022	Interlocutory Application (I.B.C)	710102055502022	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS PRADEEP UPADHYAY (R.P)	Rule 11 of NCLT, 2016	2/11/2022	council detail missing	KULDEEP
4	26/08/2022	Interlocutory Application (I.B.C)	710102069412022	COMPANY PETITION IB (IBC)/3370(ND)2019	MR. VANEET BHATIA VS SHRI NARENDRA JINDAL	Application under any other provisions- IBC	31/10/2022	page number missing after 1 page need to sign on every pages on application	Vishal
5	14/07/2022	Interlocutory Application (I.B.C)	710102055972022	COMPANY PETITION IB (IBC)/420(ND)2017	M/S SANDEEP AXLES PVT LTD VS SHRI NARENDRA JINDAL	Sec 60(5)	27/10/2022	Pg- 6 report mention please check please contact to registry	Kushal
6	5/9/2022	Restoration Application (IBC)	710102072482022		M/S. TRUFORM ENGINEERS VS M/S. TECHNOFAB ENGINEERS LIMITED	Rule 11 of NCLT, 2016	20/10/2022	main case not link with application	Akshay Ringe
7	9/9/2022	Interlocutory Application (I.B.C)	710102073852022	COMPANY PETITION IB (IBC)/646(PB)2021	SANJEEV PRAKASH VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	28/10/2022	memo party missed in index and in application counsel details missed after index court fee and welfare missed	Gaurav
8	20/09/2022	Interlocutory Application (I.B.C)	710102076682022	COMPANY PETITION IB (IBC)/22(PB)2018	ARCHANA SINGH VS MR SANJAY KUMAR SINGH RESOLUTION PROFESSIONAL VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	2/11/2022	pg-96,97,112 not clear need to true copy on every pages on annexure	Mohd Farhan Khan
9	1/10/2022	Interlocutory Application (I.B.C)	710102080882022	COMPANY PETITION IB (IBC)/1804(PB)2019	MAYA GUPTA RESOLUTION PROFESSIONAL VS S2 REALTY AND DEVELOPERS PVT. LTD.	Application under any other provisions- IBC	2/11/2022	main case not link	KUNAL
10	2/10/2022	Interlocutory Application (I.B.C)	710102081132022	COMPANY PETITION IB (IBC)/1804(PB)2019	MAYA GUPTA RESOLUTION PROFESSIONAL VS MRS. PROTIMA ARORA	Application under any other provisions- IBC	2/11/2022	main case not link	KUNAL
11	2/10/2022	Interlocutory Application (I.B.C)	710102081122022	COMPANY PETITION IB (IBC)/1804(PB)2019	MAYA GUPTA RESOLUTION PROFESSIONAL VS MRS. ANNU KAPOOR	Application under any other provisions- IBC	2/11/2022	main case not link	KUNAL
12	8/10/2022	Interlocutory Application (I.B.C)	710102082492022	COMPANY PETITION IB (IBC)/2582(ND)2019	GYAN CHANDRA MISRA VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Sec 60(5)	27/10/2022	sign missing in application page need to sign on every pages and stamp paper affidavit missing	Avinash Bhati
13	7/9/2022	Interlocutory Application (I.B.C)	710102072912022	COMPANY PETITION IB (IBC)/2144(ND)2019	SHALINI JAIN VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Rule 11 of NCLT, 2016	31/10/2022	;section wrong or case type wrong please check pdf and technically address not match with affidavit	ANAND
14	7/9/2022	Interlocutory Application (I.B.C)	710102072922022	COMPANY PETITION IB (IBC)/2144(ND)2019	ATUL JAIN VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Rule 11 of NCLT, 2016	31/10/2022	section wrong or case type wrong please check pdf and technically address not match with affidavit	ANAND
15	10/10/2022	Interlocutory Application (I.B.C)	710102082972022	COMPANY PETITION IB (IBC)/102(PB)2017	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Rule 11 of NCLT, 2016	28/10/2022	rule Wrong According your Index or pdf please delete previous all documents	RITU

16	11/10/2022	Interlocutory Application (I.B.C)	710102083712022	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS M/S EDU SMART SERVICES PVT. LTD.	Rule 11 of NCLT, 2016	3/11/2022	council detail missing	KULDEEP
17	13/10/2022	Interlocutory Application (I.B.C)	710102084312022	COMPANY PETITION IB (IBC)/1397(PB)2019	PRIVY CAPITAL LIMITED VS NARENDRA KUMAR SHARMA RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	20/10/2022	page 50,52,54,66,72,79,83,87,95,97,99,108,110,124,130,137,141,143,153,157,159,166,168,172,174,176,178,180,182,186,188,190,195,197,199,201,203,205,209,211,215,217,224,226,228,230,232,234,236,238,240,242,244,246,253,255,257,259,261,263,265,267,269,271,273,275,282,284,286,288,290,292,296,298,304,343,344, not clear page and 339,401cut page	ankur gupta
18	29/09/2022	Interlocutory Application (I.B.C)	710102080082022	COMPANY PETITION IB (IBC)/60(PB)2021	PUNJAB NATIONAL BANK THROUGH MR. SURESH KUMAR VS PANKAJ KHETAN	Sec 60(5)	26/10/2022	wrong arrange memo party	Ajay Sharma
19	14/09/2022	Interlocutory Application (I.B.C)	710102074912022	COMPANY PETITION IB (IBC)/1718(PB)2018	RISHI JHA VS THREE C PROJECTS PVT LTD	Rule 11 of NCLT, 2016	28/10/2022	section wrong and page number not mention in index and sign missing in application page and page number missing in application and stamp paper and affidavit missing	Gautam
20	13/10/2022	Interlocutory Application (I.B.C)	710102084342022	COMPANY PETITION IB (IBC)/1397(PB)2019	GLAZE PACKAGERS PRIVATE LIMITED VS NARENDRA KUMAR SHARMA RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	2/11/2022	158-184,187-381Page Not clear	ankur gupta
21	2/9/2022	Interlocutory Application (I.B.C)	710102071622022	COMPANY PETITION IB (IBC)/516(ND)2020	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Application under any other provisions- IBC	31/10/2022	case type wrong main petition not mention in prayer	Sanyam
22	30/09/2022	Interlocutory Application (I.B.C)	710102080242022	COMPANY PETITION IB (IBC)/2454(ND)2019	RAVI BANSAL VS GREENPOWER GENERATORS PVT LTD	Application under any other provisions- IBC	3/11/2022	wrong index, according your pdf	VEENU DRALL
23	12/10/2022	Interlocutory Application (I.B.C)	710102084032022	COMPANY PETITION IB (IBC)/146(PB)2020	INTEC CAPITAL LIMITED VS R.K PRESS COMPONENTS PVT. LTD.	Rule 11 of NCLT, 2016	1/11/2022	45-46 not clear page and memo party missing multiple main case not allowed in single application	INTEC CAPITAL LIMITED
24	13/10/2022	Interlocutory Application (I.B.C)	710102084742022	COMPANY PETITION IB (IBC)/194(ND)2021	AMARPAL VS R.K PRESS COMPONENTS PVT. LTD.	Application under any other provisions- IBC	27/10/2022	pg- 10 -11 extra in last pdf	AMAR
25	14/10/2022	Interlocutory Application (I.B.C)	710102085122022	COMPANY PETITION IB (IBC)/354(PB)2021	MANISH KUMAR VS PRIYANKA CHOUHAN	Sec 42	2/11/2022	Notary Stamp Missing in E-Stamp paper and Affidavit 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	SUNIL KUMAR JAIN
26	13/10/2022	Interlocutory Application (I.B.C)	710102084482022	COMPANY PETITION IB (IBC)/711(ND)2020	ATIUTTAM PRASAD SINGH VS PRIYANKA CHOUHAN	Application under any other provisions- IBC	27/10/2022	memo party missed in index and in application	ATIUTTAM
27	14/10/2022	Interlocutory Application (I.B.C)	710102085062022	COMPANY PETITION IB (IBC)/364(ND)2019	PRABHAKAR KUMAR VS PRIYANKA CHOUHAN	Application under any other provisions- IBC	28/10/2022	rule wrong according your pdf	PRABHAKAR KUMAR
28	15/10/2022	Interlocutory Application (I.B.C)	710102085912022	COMPANY PETITION IB (IBC)/354(PB)2021	SAJ HOUSING PRIVATE LIMITED VS PRIYANKA CHOUHAN LIQUIDATOR OF DRISHTI INDIA LIMITED	Sec 42	2/11/2022	Index Missing and Need to Applicant Sign Every Pages in Application and Document Properly Scan	Manisha
29	15/10/2022	Interlocutory Application (I.B.C)	710102085792022	COMPANY PETITION IB (IBC)/431(ND)2019	ANSHUL GUPTA VS PRIYANKA CHOUHAN LIQUIDATOR OF DRISHTI INDIA LIMITED	Sec 60(5)	27/10/2022	Memo Party Missing in index	RISHI
30	15/10/2022	Interlocutory Application (I.B.C)	710102085972022	COMPANY PETITION IB (IBC)/404(ND)2018	MOHIT CHAWLA VS PRIYANKA CHOUHAN LIQUIDATOR OF DRISHTI INDIA LIMITED	Application under any other provisions- IBC	28/10/2022	affidavit missed and stamp paper double pagination not done	Mohit Chawla

31	15/10/2022	Company Appeal (IBC)	710102085752022	COMPANY PETITION IB (IBC)/64(PB)2017	HUZEFA FAKHRI SITABKHAN VS PRIYANKA CHOUHAN LIQUIDATOR OF DRISHTI INDIA LIMITED	Sec 60(5)	3/11/2022	wrong section and section not mention in pdf and case type wrong need to file IA and please attach affidavit and stamp paper after prayer contact to registry	Sanampreet
32	14/10/2022	Interlocutory Application (I.B.C)	710102085432022		SHRUTI SHARMA VS PAWAN KUMAR GARG	Sec 60(5)	2/11/2022	Main Case Not Link Page No. 188- 204 , 156-158, True Copy Sign Missing Page No. 125 Hand Writing Not Allowed Please English Translate True Typed Copy	Ayush Gupta
33	15/10/2022	Interlocutory Application (I.B.C)	710102085832022	COMPANY PETITION IB (IBC)/431(ND)2019	ANSHUL GUPTA VS RGLT INDUSTRIES LIMITED	Application under any other provisions- IBC	27/10/2022	memo party missing in index	RISHI
34	15/10/2022	Interlocutory Application (I.B.C)	710102085692022	COMPANY PETITION IB (IBC)/230(PB)2021	GULSHAN KUMAR GUPTA VS RGLT INDUSTRIES LIMITED	Application under any other provisions- IBC	2/11/2022	Counsel Details Incomplete	GULSHAN KUMAR GUPTA
35	15/10/2022	Interlocutory Application (I.B.C)	710102086122022	COMPANY PETITION IB (IBC)/597(PB)2017	SANJAY GUPTA LIQUIDATOR OF SONEAR INDUSTRIES LIMITED VS RGLT INDUSTRIES LIMITED	Application under any other provisions- IBC	3/11/2022	DD not deposited.	Chaitanya Bansal
36	15/10/2022	Interlocutory Application (I.B.C)	710102085852022	COMPANY PETITION IB (IBC)/1108(ND)2019	COLLAGE GROUP INFRASTRUCTURE PVT. LTD. VS VISHAL SETHI	Application under any other provisions- IBC	26/10/2022	5 welfare missing	Saumay Kapoor
37	15/10/2022	Company Appeal (IBC)	710102086222022	COMPANY PETITION IB (IBC)/1112(ND)2018	KNIGHT RIDERS SPORTS PVT LTD VS GLOBAL FRAGRANCES PVT LTD	Application under any other provisions- IBC	20/10/2022	wrong section and case type wrong need to file IA	ARTI BALUJA
38	15/10/2022	Interlocutory Application (I.B.C)	710102086162022	COMPANY PETITION IB (IBC)/132(PB)2017	SANJAY GUPTA LIQUIDATOR OF SAMTEL COLOR VS GLOBAL FRAGRANCES PVT LTD	Application under any other provisions- IBC	2/11/2022	Page No. 50-57 Page Not Clear and Previous Document Deleted	Chaitanya Bansal
39	16/10/2022	Company Application(Companies Act)	710102086372022	COMPANY PETITION (COMPANIES ACT)/788(ND)2019	RAJIV KAPUR VS NAPCO BEVEL GEAR OF INDIA LTD.	Rule 11 of NCLT	27/10/2022	section wrong according your pdf sign missed for counsel need to sign on every pages double pagination not allowed page 8 not clear.	ANGAD MEHTA
40	17/10/2022	Interlocutory Application (I.B.C)	710102086792022	COMPANY PETITION IB (IBC)/892(ND)2020	RAKESH BHATIA VS NAPCO BEVEL GEAR OF INDIA LTD.	Rule 11 of NCLT, 2016	1/11/2022	"Section Wrong According your Index please check your pdf rule should be same index , application , prayer "	rakesh
41	19/10/2022	Company Application(Companies Act)	710102087392022	COMPANY PETITION (COMPANIES ACT)/1(ND)2022	HATAM SINGH VS I.S.P. CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	20/10/2022	Main Case No. Missing in Memo Party and Need to Applicant Sign on Every Pages in Application and Page no. 1 Again Repeated	RAJEEV
42	19/10/2022	Interlocutory Application (I.B.C)	710102087402022	COMPANY PETITION IB (IBC)/388(PB)2021	MIDEAST INTEGRATED STEELS LIMITED VS SHUBH MINERALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/10/2022	Need to Applicant Sign on Every Pages in Application	Aditya Nayyar
43	19/10/2022	Interlocutory Application (I.B.C)	710102087282022	COMPANY PETITION IB (IBC)/129(PB)2022	HEMANT SETHI RESOLUTION PROFESSIONAL OF HARVINDER SINGH SIKKA VS SHUBH MINERALS PRIVATE LIMITED	Application under any other provisions- IBC	20/10/2022	Page No. 39-54 Page Not Clear	aditya gauri
44	18/10/2022	Company Application(Companies Act)	710102086932022	COMPANY PETITION (COMPANIES ACT)/788(ND)2019	NUPUR KAPUR VS SHUBH MINERALS PRIVATE LIMITED	Rule 11 of NCLT	26/10/2022	Memo Party Missing	GAURAV M LIBERHAN
45	18/10/2022	Interlocutory Application (I.B.C)	710102087232022	COMPANY PETITION IB (IBC)/197(PB)2017	TECPRO SYSTEM LIMITED VS SHUBH MINERALS PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	26/10/2022	section wrong and affidavit back date and 57,63-66not clear page and page 61 cut page	ankur gupta
46	17/10/2022	Interlocutory Application (I.B.C)	710102086802022	COMPANY PETITION IB (IBC)/417(ND)2017	RAKESH BHATIA VS SHUBH MINERALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/11/2022	Section Wrong According your Index please check your pdf rule should be same index , application , prayer	rakesh
47	18/10/2022	Interlocutory Application (I.B.C)	710102086862022	COMPANY PETITION IB (IBC)/442(ND)2022	LOCOfAST ONLINE SERVICES PRIVATE LIMITED VS BEE K BEE PRINTS PRIVATE LIMITED	Application under any other provisions- IBC	2/11/2022	section wrong	Vaibhav
48	15/10/2022	Interlocutory Application (I.B.C)	710102086152022	COMPANY PETITION IB (IBC)/867(PB)2019	DEEPIKA BHUGRA PRASAD VS BEE K BEE PRINTS PRIVATE LIMITED	Application under any other provisions- IBC	3/11/2022	DD not deposited	Dhananjaya Sud

49	19/10/2022	Interlocutory Application (I.B.C)	710102087302022	COMPANY PETITION IB (IBC)/131(PB)2022	HEMANT SETHI RESOLUTION OF PROFESSIONAL OF KUSHAM KAUR VS BEE K BEE PRINTS PRIVATE LIMITED	Application under any other provisions- IBC	20/10/2022	Page No. 50-54 Page Not clear	aditya gauri
50	19/10/2022	Company Application(Companies Act)	710102087572022	COMPANY PETITION (COMPANIES ACT)/127(ND)2011	ANIL GHAI VS GHAI HOUSING	Application under any other provisions	20/10/2022	section wrong and 67 cut page	ANAND
51	19/10/2022	Interlocutory Application (I.B.C)	710102087362022	COMPANY PETITION IB (IBC)/1182(ND)2018	PUNIT HANDA VS GHAI HOUSING	Application under any other provisions- IBC	20/10/2022	Memo Party Missing and E-Stamp Paper Missing	Omprakash Sharma
52	19/10/2022	Interlocutory Application (I.B.C)	710102087542022	COMPANY PETITION IB (IBC)/664(ND)2022	SAYA AUTOMOBILES LIMITED VS RAMESH HANDA	Sec 60(5)	20/10/2022	memo party missing	Deepender Hooda
53	19/10/2022	Company Application(Companies Act)	710102087312022	COMPANY PETITION (COMPANIES ACT)/102(ND)2022	SHAWN COULTER CONSULTING & ANR VS DSPC ENGINEERING PRIVATE LIMITED	Sec 241 (2)	20/10/2022	Incomplete Documents	Prasanna
54	19/10/2022	Interlocutory Application (I.B.C)	710102087272022	COMPANY PETITION IB (IBC)/130(PB)2022	HEMANT SETHI RESOLUTION OF PROFESSIONAL OF GURINDER SINGH SIKKA VS DSPC ENGINEERING PRIVATE LIMITED	Application under any other provisions- IBC	20/10/2022	Page No. 75-78 , 65 Page Not Clear	aditya gauri
55	19/10/2022	Interlocutory Application (I.B.C)	710102087512022	COMPANY PETITION IB (IBC)/632(ND)2020	RAKESH KUMAR JINDAL (IRP) VS DSPC ENGINEERING PRIVATE LIMITED	Application under any other provisions- IBC	3/11/2022	true copy need to sign on every pages	Rakesh Kumar Jindal
56	19/10/2022	Interlocutory Application (I.B.C)	710102087472022	COMPANY PETITION IB (IBC)/271(PB)2017	MR. SHIVAM VS MR. SHIVAM	Application under any other provisions- IBC	20/10/2022	memo party missing and sign missing in application page	Satakshi
57	19/10/2022	Company Application(Companies Act)	710102087322022	COMPANY PETITION (COMPANIES ACT)/102(ND)2022	SHAWN COULTER CONSULTING & ANR VS DSPC ENGINEERING PRIVATE LIMITED	Sec 241 (2)	20/10/2022	application not upload only proof service uploaded	Prasanna
58	19/10/2022	Company Application(Companies Act)	710102087432022	COMPANY PETITION (COMPANIES ACT)/102(ND)2022	SHAWN COULTER CONSULTING & ANR VS DSPC ENGINEERING PRIVATE LIMITED	Sec 241 (2)	20/10/2022	wrong file need to additional	Prasanna
59	19/10/2022	Interlocutory Application (I.B.C)	710102087602022	COMPANY PETITION IB (IBC)/575(ND)2017	K G SOMANI LIQUIDATOR VS DSPC ENGINEERING PRIVATE LIMITED	Application under any other provisions- IBC	3/11/2022	sign missed on application need to on every pages	KG Somani
60	20/10/2022	Interlocutory Application (I.B.C)	710102087812022	COMPANY PETITION IB (IBC)/1020(ND)2020	ESTHETIC BUILTECH PVT LTD VS M/S ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME	Sec 60(5)	21/10/2022	Need to Applicant Sign Every Pages in Application Pages and Proof of Service Page No. Not Mentioned in Index	KG Somani
61	20/10/2022	Interlocutory Application (I.B.C)	710102087882022	COMPANY PETITION IB (IBC)/1499(PB)2019	ROHIT SEHGAL VS M/S ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME	Regulation 44(2), Liquidation process Regulation, 2016	1/11/2022	wrong pagination in index volume 1 228 to 223	Shashwat Anand
62	22/10/2022	Interlocutory Application (I.B.C)	710102088242022	COMPANY PETITION IB (IBC)/882(ND)2020	ATUL MITTAL VS LOGIX INFRA TECH PRIVATE LIMITED	Application under any other provisions- IBC	3/11/2022	Main Case Not Link	ADITYA MADAAN
63	20/10/2022	Interlocutory Application (I.B.C)	710102087822022		GIRNAR SPINTEX INDUSTRIES LIMITED VS BOMBAY STOCK EXCHANGE LIMITED	Sec 60(5)	21/10/2022	Main Case Not Link Section Not Mentioned in Index Volume Wise Index Missing Need to Applicant Sign Every Pages Page No. 155-189, 193-195 , 315-346, Page Not clear Proof of Service Not Show Blank Page Show of Proof of Service Please Upload Once Again	Ramesh Chandra Mishra
64	20/10/2022	Interlocutory Application (I.B.C)	710102087762022	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Application under any other provisions- IBC	21/10/2022	Volume Wise Index Missing and E-Stamp Paper and Affidavit Paste in Main Application and Please Page in All Strate Position	RAJIV MALIK

65	20/10/2022	Interlocutory Application (I.B.C)	710102087742022	COMPANY PETITION IB (IBC)/474(ND)2022	PRISM JOHNSON LIMITED VS DOOSAN POWER SYSTEMS INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	21/10/2022	Affidavit Back Date and Notary Stamp Missing in E-Stamp paper Page No. Missing in Proof of Service According your Index	ADV KUNAL KANUNGO
66	21/10/2022	Interlocutory Application (I.B.C)	710102087952022	COMPANY PETITION IB (IBC)/355(ND)2020	GAURAV SRIVASTAVA RP FOR MAC ROOF INDIA PVT LTD VS JAGMAL SINGH	19(2)	25/10/2022	Section Wrong According your Index	Indrajeet Singh
67	20/10/2022	Interlocutory Application (I.B.C)	710102087692022	COMPANY PETITION IB (IBC)/1721(PB)2019	CS SATYADEVII ALAMURI VS JAGMAL SINGH	Rule 11 of NCLT, 2016	21/10/2022	Memo Party Missing	Bhavana Duhoon
68	21/10/2022	Interlocutory Application (I.B.C)	710102088012022	COMPANY PETITION IB (IBC)/542(ND)2020	FEDEX EXPRESS TRANSPORTATION AND SUPPLY CHAIN SERVICES (INDIA) PVT. LTD VS ZIPKER ONLINE SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	25/10/2022	Memo Party Missing Need to Applicant Sign Every Pages in Application Page No. 7 Not Clear and True Copy Sign Missing in Annexure	ASHWINI
69	21/10/2022	Interlocutory Application (I.B.C)	710102087972022	COMPANY PETITION IB (IBC)/151(ND)2021	ALOK KUMAR KUCHHAL VS ZIPKER ONLINE SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	25/10/2022	Memo Party Missing and Need to Applicant Sign on Every Pages in Application	ALOK KUMAR KUCHHAL
70	20/10/2022	Interlocutory Application (I.B.C)	710102087782022	COMPANY PETITION IB (IBC)/1624(ND)2018	SCHNEIDER PROTOTYPEING INDIA PVT LTD VS MR SHAKTI SHARMA	Application under any other provisions- IBC	21/10/2022	Main Case Not Mentioned in Memo Party Page No. 24-26 Not Clear	Ribhu
71	20/10/2022	Interlocutory Application (I.B.C)	710102087662022	COMPANY PETITION IB (IBC)/113(ND)2021	MR. SWAPNIL AGARWAL VS MR. RAJESH RAMNANI(RESOLUTION PROFESSIONAL)	Sec 60(5)	21/10/2022	Page No. 45-48 , 51- 52, True Copy Sign Missing and 15 Rs. Welfare Fund Fess Missing in Vakalatnama Page No. Not Mentioned in Index	AMAN KUMAR DWIVEDI
72	20/10/2022	Interlocutory Application (I.B.C)	710102087652022	COMPANY PETITION IB (IBC)/242(ND)2019	ICON CABLES LIMITED VS UNION ROADWAYS LTD	Sec 60(5)	21/10/2022	Section Wrong According your Index and Volume - 2 Index Wrong	Shivam
73	20/10/2022	Company Application(Companies Act)	710102087872022	COMPANY PETITION (COMPANIES ACT)/84(ND)2020	TARUN BATRA VS UNION ROADWAYS LTD	Application under any other provisions	21/10/2022	Pagination Double in PDF	SP Singh
74	21/10/2022	Interlocutory Application (I.B.C)	710102088072022	COMPANY PETITION IB (IBC)/194(ND)2021	MANISH KUMAR GUPTA VS AJNARA INDIA LIMITED	Rule 154 (1)	25/10/2022	Memo Party Missing	Rahul Sharma
75	21/10/2022	Interlocutory Application (I.B.C)	710102088102022	COMPANY PETITION IB (IBC)/431(ND)2019	ANSHUL GUPTA VS COMMERCIAL TAX DEPARTMENT	Sec 60(5)	25/10/2022	Page No. 46, 51, 61 Wrong Arrange page Please Upload Strate Page	RISHI
76	22/10/2022	Interlocutory Application (I.B.C)	710102088262022	COMPANY PETITION IB (IBC)/271(PB)2017	DR. MEENA HARISINGHANI & ANR. VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	1/11/2022	Please Merge Vakalatnama in Application and Extra Documents Deleted.	Harish
77	22/10/2022	Interlocutory Application (I.B.C)	710102088202022	COMPANY PETITION IB (IBC)/945(ND)2018	SATYA PRAKASH GUPTA VS WIANXX IMPEX PRIVATE LIMITED	Rule 11 of NCLT, 2016	25/10/2022	Section Not Mentioned in Index and Pagination Wrong in PDF According your Index	Mani Gupta
78	21/10/2022	Interlocutory Application (I.B.C)	710102088062022	COMPANY PETITION IB (IBC)/597(PB)2021	SACHIN SINGH VS M/S THREE C PROPERTIES PVT LTD	Sec 60(5)	1/11/2022	MEMO OF PARTIES MISSING	SAIKRISHNA ASSOCIATES
79	22/10/2022	Interlocutory Application (I.B.C)	710102088292022		ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS ERA BUILDING SYSTEMS LTD. (APEX BUILDSYS LTD)	Sec 60(5)	25/10/2022	Incomplete Documents and Main Case Not Link Document Properly Upload and Section Mentioned Index	Assistant Commissioner
80	23/10/2022	Interlocutory Application (I.B.C)	710102088342022	COMPANY PETITION IB (IBC)/54(ND)2022	MAHINDRA & MAHINDRA FINANCIAL SERVICES LTD VS MR. MAHENDRA KUMAR JAJOO	Rule 11 of NCLT, 2016	25/10/2022	Page No. 32 Not Clear	SONALI KARWASRA JOON
81	22/10/2022	Interlocutory Application (I.B.C)	710102088322022	COMPANY PETITION IB (IBC)/435(ND)2017	RAKESH BHATIA VS MR. MAHENDRA KUMAR JAJOO	Rule 11 of NCLT, 2016	25/10/2022	Memo Party Missing	rakesh
82	21/10/2022	Interlocutory Application (I.B.C)	710102088152022	COMPANY PETITION IB (IBC)/153(ND)2020	VINOD RADHA KRISHNAN NAIR VS MR. MAHENDRA KUMAR JAJOO	Sec 12(2)	2/11/2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	ABHISHEK

83	21/10/2022	Interlocutory Application (I.B.C)	710102088132022	COMPANY PETITION IB (IBC)/266(ND)2019	ANIL TAYAL RESOLUTION PROFESSIONAL FOR HORIZON BUILDCON PRIVATE LIMITED VS MR. MAHENDRA KUMAR JAJOO	Application under any other provisions- IBC	2/11/2022	Some Advocates Sign Missing in Vakalatnama	ABHISHEK
84	21/10/2022	Interlocutory Application (I.B.C)	710102088162022	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE BHUSHAN DEORA VS MR. MAHENDRA KUMAR JAJOO	Application under any other provisions- IBC	25/10/2022	Page No. 1-31 Missing in Index According your PDF and Page No. 127 Not Clear	Sajeve Bhushan Deora
85	21/10/2022	Interlocutory Application (I.B.C)	710102088142022	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA VS MR. MAHENDRA KUMAR JAJOO	Application under any other provisions- IBC	25/10/2022	Pagination Wrong in Index According your PDF in Volume - 1 and Page No. Missing in Volume 2 According your Index	Sajeve Bhushan Deora
86	21/10/2022	Interlocutory Application (I.B.C)	710102088122022	COMPANY PETITION IB (IBC)/1397(PB)2019	OMKAR NATH MITTAL HUF VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	25/10/2022	25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and Application Wrong According your Index Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	RAKESH KUMAR
87	27/10/2022	Interlocutory Application (I.B.C)	710102088672022	COMPANY PETITION IB (IBC)/1082(PB)2018	DEVENDRA SINGH VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	31/10/2022	Section Wrong According your PDF	VARSHA
88	27/10/2022	Interlocutory Application (I.B.C)	710102088792022	COMPANY PETITION IB (IBC)/998(ND)2020	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BGM TELECOMMUNICATIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/10/2022	Memo Party Missing and Please Mentioned Page No. in English Typed Copy	Pranaya
89	22/10/2022	Interlocutory Application (I.B.C)	710102088172022	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA VS BGM TELECOMMUNICATIONS PRIVATE LIMITED	Application under any other provisions- IBC	25/10/2022	Page No. 91 Hand Writing Not Allowed Please Need to Ture Typed Copy Page No. 252 Need to English Translate Copy	Sajeve Bhushan Deora
90	27/10/2022	Interlocutory Application (I.B.C)	710102088722022	COMPANY PETITION IB (IBC)/322(ND)2021	M/S NATRAAJ TRANSPORT VS M/S TRN ENERGY PVT. LTD	Sec 60(5)	3/11/2022	In affidavit, page numbers are not mentioned in Pages from to	Ravi Bharuka
91	27/10/2022	Interlocutory Application (I.B.C)	710102088612022	COMPANY PETITION IB (IBC)/861(ND)2020	RAJU PALANILKUNNATHIL KESAVAN VS M/S TRN ENERGY PVT. LTD	Application under any other provisions- IBC	28/10/2022	page 4,12 not clear page and 1 rs. court fee missing and 17-18 page not mention in index	ASHWINI
92	27/10/2022	Company Application(Companies Act)	710102088622022	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Application under any other provisions	3/11/2022	Affidavit back date.	PRATIBHA
93	26/10/2022	Interlocutory Application (I.B.C)	710102088512022	COMPANY PETITION IB (IBC)/398(PB)2017	ANIL KUMAR SHARMA LIQUIDATOR OF MACRO COMMERCE PRIVATE LIMITED VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Application under any other provisions- IBC	28/10/2022	Notary Date Stamp Not Clear in Affidavit	aditya gauri
94	27/10/2022	Interlocutory Application (I.B.C)	710102088832022	COMPANY PETITION IB (IBC)/736(ND)2021	ISHAN SINGH VS SPAZE TOWERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/10/2022	section wrong and page number double after 41and 261 page and page number 57,58, 356-368 not clear page and 199 ,399page missing	Naman Joshi
95	27/10/2022	Restoration Application (IBC)	710102088592022	COMPANY PETITION IB (IBC)/615(ND)2020	T.J. COMMUNICATIONS PVT. LTD. VS M/S BAJAJ APPLIANCES LTD.	Sec 60(5)	28/10/2022	case type wrong and memo party missing and page number double after 8 page	Amrendra Kumar Mehta
96	27/10/2022	Interlocutory Application (I.B.C)	710102088752022	COMPANY PETITION IB (IBC)/1397(PB)2019	OMKAR NATH MITTAL HUF VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	31/10/2022	Volume 1 Index Missing 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed Mid on Vakalatnama Please Paste Blank Space Area	Aditya Nayyar
97	27/10/2022	Interlocutory Application (I.B.C)	710102088762022	COMPANY PETITION IB (IBC)/71(ND)2019	HEM SINGH BHARANA VS PAWAN DOOT ESTATE PRIVATE LIMITED	Sec 60(5)	28/10/2022	section wrong and 41 page missing and stamp paper and affidavit missing	Astha Gupta
98	26/10/2022	Interlocutory Application (I.B.C)	710102088532022	COMPANY PETITION IB (IBC)/22(ND)2022	K.T.C. (INDIA) PRIVATE LIMITED VS DESTINOS INDIA GURUS PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/10/2022	Memo Party Missing and Need to Applicant Sign on Every Pages in Application Page No. After 77 Double Pagination	AMIT GUPTA
99	27/10/2022	Interlocutory Application (I.B.C)	710102088562022	COMPANY PETITION IB (IBC)/702(ND)2021	SUNILA CHHABRA VS SHIB DASS METALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/10/2022	section wrong and memo party missing and welfare 5 rs. missing	KARAN MALHOTRA

100	28/10/2022	Interlocutory Application (I.B.C)	710102088872022	COMPANY PETITION IB (IBC)/415(ND)2021	MATEEN AHMAD (WITHDRAWAL APPLICATION_METALROD) VS SHIB DASS METALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	31/10/2022	Memo Party Missing Need to Applicant Sign on Every Pages in Application Pages POS Need Proof of Service	Mateen Ahmad
101	27/10/2022	Interlocutory Application (I.B.C)	710102088692022	COMPANY PETITION IB (IBC)/923(ND)2019	ORIENTAL BANK OF COMMERCE VS VENTA REALTECH PRIVATE LIMITED	Sec 60(5)	28/10/2022	E-Stamp Paper Missing	Abhyudai Singh
102	28/10/2022	Interlocutory Application (I.B.C)	710102088862022	COMPANY PETITION IB (IBC)/1768(ND)2018	KAMLA DEVI VS H S OBEROI BUILDTECH PVT. LTD.	Sec 60(5)	31/10/2022	Page No. 21-117 True Copy Sign Missing in Annexure and 1 Rs. Court Fess Missing in Vakalatnama	GAGAN NARANG
103	28/10/2022	Interlocutory Application (I.B.C)	710102089152022	COMPANY PETITION IB (IBC)/1567(PB)2018	KARNATAKA BANK LIMITED -FOR FC VS MR ASHISH GUPTA	Sec 43(1) r/w Sec 44 (1)	31/10/2022	Page No. 118-232 True Copy Sign Missing	RISHI KUMAR SINGHAL
104	25/10/2022	Interlocutory Application (I.B.C)	710102088432022	COMPANY PETITION IB (IBC)/446(ND)2017	DHARMENDRA KUMAR VS IAP COMPANY PRIVATE LIMITED	Sec 60(5)	2/11/2022	in stamp paper notary missing	ROHIT RATHI
105	27/10/2022	Interlocutory Application (I.B.C)	710102088842022	COMPANY PETITION IB (IBC)/05(ND)2019	UMESH CHAND GOYAL ERSTWHILE LIQUIDATOR OF M/S SARASH EXPORTS SERVICES PVT. LTD. VS SUSHIL KUMAR AND OTHERS	Sec 60(5)	3/11/2022	Memo Party Missing in index and Due Payment Other section 19 (2) and volume-1 index missed and Volume 2 Missing Volume Wise Index Missing	Mr. Umesh Chand Goya
106	25/10/2022	Interlocutory Application (I.B.C)	710102088482022	COMPANY PETITION IB (IBC)/17(ND)2018	MANOJ KUMAR ANAND VS SUSHIL KUMAR AND OTHERS	Regulation 44(2), Liquidation process Regulation, 2016	2/11/2022	27-31,not clear page and welfare and court fee missing and true copy missing in annexure page	ABHISHEK
107	1/11/2022	Interlocutory Application (I.B.C)	710102089982022	COMPANY PETITION IB (IBC)/550(ND)2020	ANISH KUMAR SANGHI (RP) VS SUSHIL KUMAR AND OTHERS	22(3)a	2/11/2022	main case number wrong in page no 2	Anish Kumar Sanghi
108	28/10/2022	Interlocutory Application (I.B.C)	710102089132022	COMPANY PETITION IB (IBC)/243(PB)2020	M/S GEOTECH EXPLORATION VS MIDEAST INTEGRATED STEELS LTD.	Rule 11 of NCLT, 2016	31/10/2022	Memo Party Missing and Page No. After 10 Double Pagination in PDF	Anisha Mathur
109	28/10/2022	Interlocutory Application (I.B.C)	710102089112022	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED VS PYTHHOS TECHNOLOGY PRIVATE LIMITED	Application under any other provisions- IBC	31/10/2022	Volume Wise Index Missing and Double Section Payment Pending Other Section	Ruchir Batra
110	29/10/2022	Interlocutory Application (I.B.C)	710102089302022	COMPANY PETITION IB (IBC)/415(ND)2022	KARUR VYSYA BANK VS MAHDOOM BAWA BAHRUDEEN NOORUL AMEEN	Rule 11 of NCLT, 2016	31/10/2022	Section Not Mentioned in Index	shivam
111	1/11/2022	Interlocutory Application (I.B.C)	710102089912022	COMPANY PETITION IB (IBC)/199(ND)2022	SAWARIA SETH INFRASTRUCTURE PRIVATE LIMITED VS PROVIEW INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	3/11/2022	true copy signature missing in annexure	Astha
112	29/10/2022	Interlocutory Application (I.B.C)	710102089292022	COMPANY PETITION IB (IBC)/112(ND)2021	PRAMOD KUMAR GUPTA LIQUIDATOR VS PROVIEW INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	31/10/2022	Page No. 52-54 Page Not Clear	ABHISHEK
113	31/10/2022	Interlocutory Application (I.B.C)	710102089792022	COMPANY PETITION IB (IBC)/580(PB)2017	GAURAV KATIYAR VS PROVIEW INFRASTRUCTURE PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	1/11/2022	section wrong	RISHABH JAIN
114	31/10/2022	Interlocutory Application (I.B.C)	710102089532022	COMPANY PETITION IB (IBC)/3398(ND)2019	RAJESH KUMAR GOEL VS PROVIEW INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	1/11/2022	wrong file need to additional file	Rajesh
115	29/10/2022	Interlocutory Application (I.B.C)	710102089312022	COMPANY PETITION IB (IBC)/454(ND)2022	KARUR VYSYA BANK VS VINAY SHARMA	Rule 11 of NCLT, 2016	31/10/2022	Section Not Mentioned in Index Need to Applicant Sign on Every Pages in Application Pages	shivam
116	30/10/2022	Interlocutory Application (I.B.C)	710102089462022	COMPANY PETITION IB (IBC)/139(ND)2021	PRAMOD KUMAR GUPTA VS VINAY SHARMA	Application under any other provisions- IBC	1/11/2022	memo party missing and due payment other section	Deepak
117	31/10/2022	Interlocutory Application (I.B.C)	710102089662022	COMPANY PETITION IB (IBC)/2628(ND)2019	RAJEEVPAL VS SARAYA INDUSTRIES LTD	Sec 60(5)	2/11/2022	memo party missing and sign missing in application page and page 12-13,17,19-20, not clear page and 1rs. court fee missing in vakalatnama	KARUNA NIDHI
118	31/10/2022	Company Application(Companies Act)	710102089802022	COMPANY APPEAL(COMPANIES ACT)/31(PB)2018	MRS VEENA KOHLI VS JEY KAY PRIVATE LIMITED	Application under any other provisions	2/11/2022	section not mention in index and income tax and roc service missing	LexCounsel

119	31/10/2022	Interlocutory Application (I.B.C)	710102089652022	COMPANY PETITION IB (IBC)/2628(ND)2019	PRINT PACK VS SARAYA INDUSTRIES LTD	Sec 60(5)	1/11/2022	sign missing in application page and memo party missing and 1 rs. court fee missing	KARUNA NIDHI
120	31/10/2022	Interlocutory Application (I.B.C)	710102089692022	COMPANY PETITION IB (IBC)/596(PB)2021	M/S ANSAL HI-TECH TOWNSHIPS LIMITED VS SARAYA INDUSTRIES LTD	Rule 11 of NCLT, 2016	1/11/2022	MAIN CASE WRONG PLEASE CHECK	ANSHUJ DHINGRA
121	30/10/2022	Interlocutory Application (I.B.C)	710102089502022	COMPANY PETITION IB (IBC)/1443(ND)2019	LIQUIDATOR SUNIL KUMAR AGRAWAL VS SARAYA INDUSTRIES LTD	Sec 54(1)	1/11/2022	162,173, not clear page	IRP SUNIL KUMAR AGRA
122	31/10/2022	Interlocutory Application (I.B.C)	710102089632022	COMPANY PETITION IB (IBC)/1747(PB)2018	DIRECTOR OF COMPANY VS M/S EARTH BUILDPROP PVT LTD	Sec 60(5)	1/11/2022	sign missing in application and case type wrong	Vikas Kumar
123	29/10/2022	Interlocutory Application (I.B.C)	710102089242022	COMPANY PETITION IB (IBC)/1397(PB)2019	M/S. VOLGA ESTATES PVT. LTD. VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	1/11/2022	page 30-38,44-69,74-93,95-99,104-122,124-128,133-152,154-158,163-182,184-188,193-212,214-218,223-243,245-250,252-383,384-575,576-687,722-729, not clear page and welfare and court fee missing	Aditya Nayyar
124	31/10/2022	Interlocutory Application (I.B.C)	710102089552022	COMPANY PETITION IB (IBC)/736(ND)2021	ISHAN SINGH VS SPAZE TOWERS PRIVATE LIMITED	Application under any other provisions- IBC	1/11/2022	case type and section wrong	vidit jain
125	29/10/2022	Interlocutory Application (I.B.C)	710102089332022	COMPANY PETITION IB (IBC)/983(ND)2020	ASHISH SINGH VS SPAZE TOWERS PRIVATE LIMITED	Sec 30	1/11/2022	111-113,117-120,125,127,213,223-225,253-255,292-293,298-301,306-336,387-390,396-400,408-410,412-420,431-444,454-455,477-483, not clear page and volume wise index missing	sarthak
126	29/10/2022	Interlocutory Application (I.B.C)	710102089362022	COMPANY PETITION IB (IBC)/1567(PB)2018	KARNATAKA BANK LIMITED -FOR FC VS MR ASHISH GUPTA	Application under any other provisions- IBC	1/11/2022	32-56 page number not mention in index and section wrong and 43,124-26,456-457,460-462,467,485-495,559-564,572-574,643-652,659,666-670,not clear page and please attach stamp paper and affidavit after prayer	RISHI KUMAR SINGHAL
127	31/10/2022	Interlocutory Application (I.B.C)	710102089512022	COMPANY PETITION IB (IBC)/2454(ND)2019	RAVI BANSAL VS AMIT KOTHARI	19(2)	1/11/2022	index missing in vol 2	VEENU DRALL
128	31/10/2022	Interlocutory Application (I.B.C)	710102089762022	COMPANY PETITION IB (IBC)/512(ND)2020	JAI PRAKASH RAWAT RP FOR NORTH RAJASTHAN BUILDWELL PRIVATE LIMITED VS AMIT KOTHARI	Application under any other provisions- IBC	2/11/2022	page 53 not clear and true copy missing in annexure page	Jai
129	31/10/2022	Interlocutory Application (I.B.C)	710102089592022	COMPANY PETITION IB (IBC)/24(PB)2018	M/S SHAKTI BHOG FOODS LIMITED VS M/S. SHAKTI BHOG FOODS LIMITED	Application under any other provisions- IBC	2/11/2022	page 28 not clear and please attach stamp paper and affidavit after prayer	KARMA LAW
130	1/11/2022	Interlocutory Application (I.B.C)	710102089892022	COMPANY PETITION IB (IBC)/60(PB)2018	DINESH SOOD VS M/S. SHAKTI BHOG FOODS LIMITED	Application under any other provisions- IBC	2/11/2022	9-20,24-29 not clear page and double page number after 30 page	DINESH
131	29/10/2022	Interlocutory Application (I.B.C)	710102089262022	COMPANY PETITION IB (IBC)/635(ND)2020	ABHISHEK GARG & ORS VS LREO RESIDENCES COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/11/2022	section not mention in Application pdf	Harshit Agarwal
132	1/11/2022	Company Appeal (IBC)	710102089842022		SUDAL INDUSTRIES LIMITED VS CANARA BANK	Any other provision - Govt body	2/11/2022	wrong sec and wrong caste type need to file transfer application , main case no not link and mention, brief of synopsis, list of dates and events missed, 25rs advocate welfare and 3rs court fee missed, contact to registry etc	Vikramaditya Singh
133	1/11/2022	Interlocutory Application (I.B.C)	710102090102022	COMPANY PETITION IB (IBC)/731(PB)2018	THERMAX LIMITED VS MR. ASHWARI MEHTA	Sec 60(5)	2/11/2022	15-27,223-227 not clear page and 1 rs. court fee missing and index missing in vol2	Purushottam Kumar Jha
134	1/11/2022	Interlocutory Application (I.B.C)	710102089942022	COMPANY PETITION IB (IBC)/797(ND)2021	CBRE SOUTH ASIA PRIVATE LIMITED VS UNITED CONCEPTS AND SOLUTIONS PVT LTD	Rule 11 of NCLT, 2016	2/11/2022	sign missing in application page and stamp paper missing	Pratik Malik
135	1/11/2022	Interlocutory Application (I.B.C)	710102090002022	COMPANY PETITION IB (IBC)/1781(ND)2018	REGIONAL PF COMMISSIONER NOIDA VS SAHA INFRATECH PRIVATE LTD	Sec 60(5)	2/11/2022	4,40-43,45-47, not clear page	SHIVANATH MAHANTA

136	31/10/2022	Interlocutory Application (I.B.C)	710102089672022	COMPANY PETITION IB (IBC)/3370(ND)2019	DEPUTY COMMISSIONER CGST AND EXCISE VS SAHA INFRATECH PRIVATE LTD	Sec 60(5)	3/11/2022	Page No. 25 , 40 , 54, Need to English Translate Copy and Page No. 26-31 Page Not clear and Main Case Not Link Case Type Wrong and Application Missing only Proof of Service Show Please Upload Once Again Application Reminder &"application missed &"	SATISH KUMAR
137	1/11/2022	Interlocutory Application (I.B.C)	710102089922022	COMPANY PETITION IB (IBC)/248(ND)2019	ARGENTIUM INTERNATIONAL PVT LTD VS UTM ENGINEERING PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	2/11/2022	welfare and court fee missing and section wrong	Kanti
138	31/10/2022	Interlocutory Application (I.B.C)	710102089812022	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS UTM ENGINEERING PVT LTD	Sec 60(5)	2/11/2022	Counsel Sign Missing in Memo Party	Sanampreet
139	1/11/2022	Interlocutory Application (I.B.C)	710102089882022	COMPANY PETITION IB (IBC)/945(PB)2020	PUNJAB NATIONAL BANK VS BANSAL DAIMONDS PVT LTD	Sec 60(5)	2/11/2022	vol 1 missing	REETESH KUMAR AGARWAL
140	1/11/2022	Interlocutory Application (I.B.C)	710102089872022	COMPANY PETITION IB (IBC)/876(ND)2020	MANJU TIWARY VS BANSAL DAIMONDS PVT LTD	Sec 60(5)	2/11/2022	sign missing in application page and stamp paper affidavit missing and welfare and court fee missing and true copy missing	Mayank sapre
141	29/10/2022	Interlocutory Application (I.B.C)	710102089252022	COMPANY PETITION IB (IBC)/635(ND)2020	ABHISHEK GARG & ORS VS LREO RESIDENCES COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/11/2022	section not mention in Application	Harshit Agarwal
142	1/11/2022	Interlocutory Application (I.B.C)	710102089962022	COMPANY PETITION IB (IBC)/271(PB)2017	MITHILESH GARG VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	3/11/2022	32-33,35,36,42,47,51-55,59-63,67-69,71-73,77,80,83,87,89-91,124-127,300-305,318-319,324,328-337,347,351-356,364,371-373,375-388,407,428-429,440,not clear page and 223-233 cut page	Harish
143	1/11/2022	Interlocutory Application (I.B.C)	710102090072022	COMPANY PETITION IB (IBC)/406(ND)2021	SANYAM GOEL RESOLUTION PROFESSIONAL VS WIANXX IMPEX PRIVATE LIMITED	Sec. 12A	2/11/2022	48-57, not clear page	ABHISHEK
144	2/11/2022	Interlocutory Application (I.B.C)	710102090292022	COMPANY PETITION IB (IBC)/102(PB)2017	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Rule 11 of NCLT, 2016	3/11/2022	pb not mention in main case	RITU
145	2/11/2022	Interlocutory Application (I.B.C)	710102090352022	COMPANY PETITION IB (IBC)/1083(PB)2018	CHANDAR PRAKASH VS UDAYRAJ PATWARDHAN	Sec 60(5)	3/11/2022	70,81-82 not clear page	DILIP
146	1/11/2022	Interlocutory Application (I.B.C)	710102090092022	COMPANY PETITION IB (IBC)/3370(ND)2019	REGIONAL PF COMMISSIONER DELHI-EAST VS SHARDA MA ENTERPRISES	Sec 60(5)	2/11/2022	page 5 cut and 22-26,29-30 not clear page and page numbering wrong arrange in index and index cut page	SHIVANATH MAHANTA
147	2/11/2022	Interlocutory Application (I.B.C)	710102090202022	COMPANY PETITION IB (IBC)/1083(PB)2018	MANISHA GUPTA VS UDAYRAJ PATWARDHAN	Sec 60(5)	3/11/2022	42,83, not clear page and 10 rs. welfare missing	DILIP
148	1/11/2022	Interlocutory Application (I.B.C)	710102090042022	COMPANY PETITION IB (IBC)/144(PB)2022	SHAILENDRA AJMERA VS HARVEST HOTELS AND SERVICED APARTMENTSPRIVATE LIMITED	Sec 60(5)	3/11/2022	ticket not allowed mid on vakalatnama	Chandhiok&mah ajan
149	2/11/2022	Interlocutory Application (I.B.C)	710102090162022	COMPANY PETITION IB (IBC)/1446(PB)2018	DENA BANK VS RATHI SUPER STEEL LIMITED	Sec 60(5)	3/11/2022	page number not mention after 11 page	Harish Chander Arora
150	2/11/2022	Interlocutory Application (I.B.C)	710102090332022	COMPANY PETITION IB (IBC)/360(ND)2021	TAXUS INFRASTRUCTURE AND POWER PROJECTS VS RATHI SUPER STEEL LIMITED	Application under any other provisions- IBC	3/11/2022	section wrong	Darshan
151	1/11/2022	Miscellaneous Application (IBC)	710102090062022	TRANSFER APPLICATION (IBC)/39(PB)2022	MYPREFERRED TRANSFORMATION ANDHOSPITALITY PRIVATE LIMITED VS DE SOUZA LEISURES PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/11/2022	case type wrong and section wrong and stamp paper missing and memo party missing	Harsh Kaushik
152	2/11/2022	Interlocutory Application (I.B.C)	710102090142022	COMPANY PETITION IB (IBC)/401(ND)2017	SADHNA UAPDHYAY VS MR. AKASH SHINGHAL	Sec 60(5)	3/11/2022	page 2,4 not clear and page number double after 19 page	KARAN MALHOTRA
153	2/11/2022	Interlocutory Application (I.B.C)	710102090212022	COMPANY PETITION IB (IBC)/82(ND)2018	RAKESH KUMAR JAIN VS MR. AKASH SHINGHAL	Rule 11 of NCLT, 2016	2/11/2022	welfare not clear	MOHIT NANDWANI

154	2/11/2022	Interlocutory Application (I.B.C)	710102090302022	COMPANY PETITION IB (IBC)/922(PB)2018	K.G. SOMANI VS KUNHI PERMADATHIL PUTHANVEEDU SANDEEP KUMAR	Application under any other provisions- IBC,Sec 60(5),Sec 66(1)	2/11/2022	150-153,160-163,166-167,170,182,234-237,244-246,261,263,297-298,312,333,349,354-355,375,378, not clear page and ticket not allowed mid on vakalatnama and section wrong	Prashant Kashyap
155	2/11/2022	Interlocutory Application (I.B.C)	710102090362022	COMPANY PETITION IB (IBC)/875(PB)2020	ROHIT KISHORE VS ARENA SUPERSTRUCTURES PVT LTD	Sec 60(5)	3/11/2022	case type and section wrong	Vijay
156	2/11/2022	Interlocutory Application (I.B.C)	710102090222022	COMPANY PETITION IB (IBC)/1295(ND)2018	M/S LALITA DISTRIBUTORS VS GLOBAL FRAGRANCES PVT. LTD.	Application under any other provisions- IBC	3/11/2022	section wrong and 10-12 not clear page	Vasu Bhushan
157	2/11/2022	Interlocutory Application (I.B.C)	710102090282022	COMPANY PETITION IB (IBC)/02(PB)2017	KRISHAN KUMAR VS VIKRAM BAJAJ	Sec 60(5)	3/11/2022	memo party missing	JANENDER
158	2/11/2022	Interlocutory Application (I.B.C)	710102090522022	COMPANY PETITION IB (IBC)/1397(PB)2019	ROHIT KUMAR SINGLA VS NARENDER KUMAR SHARMA	Sec 60(5)	3/11/2022	60-65,71,74,75,76,77,87,93, not clear page and ticket not allowed mid on vakalatnama and court fee missing	RADHIKA GOEL
159	2/11/2022	Interlocutory Application (I.B.C)	710102090372022	COMPANY PETITION IB (IBC)/198(ND)2022	BANK OF BARODA VS M/S NITYA REALTECH PVT. LTD.	Sec 60(5),Rule 11 of NCLT, 2016	3/11/2022	61-63,86-92,123-127, not clear page and court fee missing in vakalatnama	Ashish Verma
160	2/11/2022	Miscellaneous Application(Companies Act)	710102090422022	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/86(ND)2022	VALERIAN MANAGEMENT SERVICES PRIVATELIMITED VS M/S NITYA REALTECH PVT. LTD.	Section 420	3/11/2022	case type wrong	Sanjay
161	2/11/2022	Interlocutory Application (I.B.C)	710102090402022	COMPANY PETITION IB (IBC)/271(PB)2017	MR. SHIVAM VS MR. GOPAL LAL BASER	Any other provision - Govt body	3/11/2022	section wrong and stamp paper wrong notarize	Satakshi
162	2/11/2022	Interlocutory Application (I.B.C)	710102090492022	COMPANY PETITION IB (IBC)/697(ND)2018	THE STATE TRADING CORPORATION OF INDIA LIMITED VS M/S SPACEVISION IMPEX PRIVATE LIMITED	Sec 60(5)	3/11/2022	20,46,51-53, not clear page	Mithun Shashank
163	7/3/2022	Company Petition IB (IBC)	710102018262022		SBL CONSTRUCTION PRIVATE LIMITED VS FUTEC SHELTERS PRIVATE LIMITED	IBC Under Sec 9	1/11/2022	25rs advocate welfare has been misplaced, (paste on blank side of vakalatnama) contact to registry	M.ANIL KUMAR
164	15/09/2021	Company Petition IB (IBC)	710102066592021		THE CLIMATE MAKERS SALES VS NBCC INDIA LIMITED	IBC Under Sec 9	1/11/2022	page:41, 45-46, 50, 55-61, 68-69, 71, 74-76, not clear and true copy sign missed on every pages of annexures. (multiple document uploaded delete old document and pdf merge into only 1 volume) contact to registry reminder 5 time,etc	Amit Gupta
165	14/08/2022	Intervention Petition (IBC)	710102066012022		RISHABH AGGARWAL VS SHRI GANESH FIRE EQUIPMENTS PVT LIMITED	Sec 60(5)	31/10/2022	page:40, 41, not clear, sign missed on vakalatnama, court fee has been misplaced on vakalatnama paste on blank side of vakalatnama, true copy sign missed on every pages of annexures etc	Dinesh
166	24/08/2022	Company Petition IB (IBC)	710102068742022		SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS SARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	3/11/2022	MASTER INDEX MISSING	MOHNA M LAL ASSOCIATES
167	24/08/2022	Company Petition IB (IBC)	710102068832022		MALHOTRA CABLES PRIVATE LIMITED VS OYSTER STEEL & IRON PRIVATE LIMITED	IBC Under Sec 9	31/10/2022	court fee has been misplaced paste on blank side of vakalatnama, contact to registry etc	MAREESH
168	11/9/2022	Company Appeal(Companies Act)	710102074192022		MALHOTRA CABLES PRIVATE LIMITED VS OYSTER STEEL & IRON PRIVATE LIMITED	Sec 252 (3)	1/11/2022	No sign in every pgs of petition, company name missed as a petitioner kindly mentioned it,	ISHA ARORA
169	16/09/2022	Intervention Petition (IBC)	710102075812022		M/S GANESH TRADING CO. VS M/S DIVYAM DEVELOPERS PRIVATE LIMITED	Sec 60(5)	3/11/2022	main case not link, only	Sidhant
170	14/09/2022	Company Appeal(Companies Act)	710102075062022		M/S GANESH TRADING CO. VS M/S DIVYAM DEVELOPERS PRIVATE LIMITED	Sec 252 (3)	20/10/2022	Roc and income tax advance service missed (kindly come to registry with hard copy)	PANKAJ
171	18/09/2022	Company Petition IB (IBC)	710102076332022		STATE BANK OF INDIA VS POOJA MALHOTRA	Section 95(1)	1/11/2022	page, 114 120, not clear, etc	AMRENDRA
172	18/09/2022	Company Petition IB (IBC)	710102076312022		STATE BANK OF INDIA VS HEAVENT MALHOTRA	Section 95(1)	1/11/2022	page:114, 120, not clear, etc	AMRENDRA

173	18/09/2022	Company Petition IB (IBC)	710102076302022		STATE BANK OF INDIA VS VINOD SEHWAG	Section 95(1)	1/11/2022	page: 114, 120, not clear, etc(typed copy required in all files.)	AMRENDRA
174	18/09/2022	Company Petition IB (IBC)	710102076342022		STATE BANK OF INDIA VS MRS. HOMI	Section 95(1)	1/11/2022	page:114, 120, not clear, etc	AMRENDRA
175	18/09/2022	Company Petition IB (IBC)	710102076322022		STATE BANK OF INDIA VS VISHNOO MITTAL	Section 95(1)	1/11/2022	page: 114, 120, not clear, etc(typed copy required in all files.)	AMRENDRA
176	21/09/2022	Company Petition (Companies Act)	710102077342022		SURJEET SINGH CHADHA VS CHADHA INFRATECH LIMITED	Sec. 213	3/11/2022	Synopsis missed, pgs repeated 165, pg no 437-438,439-440 in one page, kindly mention pg no on English typed copy	Jitesh
177	25/09/2022	Intervention Petition (IBC)	710102078642022		RUDRA BUYERS WELFARE ASSOCIATION VS CHADHA INFRATECH LIMITED	Sec 60(5)	3/11/2022	proof of service missed, contact to registry,	Shivam Singh
178	10/9/2022	Company Petition IB (IBC)	710102073912022		UNION BANK OF INDIA VS M/S. SHEEN INDIA PVT. LTD	IBC under Sec 7	3/11/2022	page:62, 139, 336-339, not clear, contact to registry etc	EKTA CHOUDHARY
179	27/09/2022	Company Petition (Companies Act)	710102079042022		MS. VIBHA PRASAD VS FSC TRADE LLP	41-43 of LLP act, 2008	1/11/2022	Remove rule 11 application from petition it'll's not allowed pgs in hindi 61 to 66	AMAR KUMAR
180	23/09/2022	Company Petition IB (IBC)	710102078132022		ENTERO HEALTHCARE SOLUTIONS PRIVATE LIMITED VS JENOME BIOPHAR PRIVATE LIMITED	IBC Under Sec 9	1/11/2022	all affidavit are back dated contact to registry, multiple petition uploaded, etc	Rohit Kumar
181	25/09/2022	Company Petition IB (IBC)	710102078582022		IVL DHUNSERI PETROCHEM INDUSTRIES PRIVATE LIMITED VS ICEBERG AQUA PRIVATE LIMITED	IBC Under Sec 9	31/10/2022	advocate sign missed on volume-2, etc,	Soumya Dutta
182	26/09/2022	Company Petition IB (IBC)	710102078922022		GREENFIELDS PETRICHOR PRIVATE LIMITED VS PACK-N-PACK PACKAGING PRIVATE LIMITED	IBC Under Sec 9	31/10/2022	counsel not sign on index, true copy sign missed on every pages of annexures, 25rs advocate welfare and 3rs court fee missed, etc	Anjaneya
183	29/09/2022	Company Petition (Companies Act)	710102080062022		SHRI HARISH CHANDER VS HEMKUNT BUSINESS SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 246	1/11/2022	pgs not clear 120,145,146,155,174,177,213 to 225	CS Nitin
184	29/09/2022	Company Petition (Companies Act)	710102080072022		VIKAS PALIWAL VS HEMKUNT MANAGEMENT CONSULTANCY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 246	1/11/2022	pgs not clear 99,127,169	CS Nitin
185	29/09/2022	Company Petition (Companies Act)	710102080102022		AARTI MITTAL VS HIMALAYA ESOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 246	1/11/2022	pgs not clear 116,118,120,122,124,126,128,153,161,168,175,176,212,215 to 221,225,229,239 to 244	CS Nitin
186	29/09/2022	Company Petition (Companies Act)	710102079912022		RAJASTHAN RAJYA VIDYUT KARMACHARI GENERAL PROVIDENT FUND TRUST VS RELIGARE FINVEST LIMITED	Sec. 71(10)	1/11/2022	MoA &&& AoA missed of respondent, Vakaltnama missed	ANKIT
187	30/09/2022	Company Petition (Companies Act)	710102080582022		TECHNO EASYCRETE PVT. LTD. VS PRADEEP KHATTAR	Application under any other provisions	27/10/2022	Fees missed of section 166 &&& 167 (Contact to registry)	MUKESH KUMAR
188	29/09/2022	CA(A) Merger and Amalgamation(Companies Act)	710102079752022		SSDN MARKETING PRIVATE LIMITED VS PRADEEP KHATTAR	Sub-section (I) of section 230	3/11/2022	Pgs cut 40,42, pgs not clear 46,61,102,103 AoA missed of SSDN marketing pvt ltd ,25rs welfare and 3rs court fees missed, annex master data with petition	SIDDHARTHA
189	11/10/2022	Company Appeal(Companies Act)	710102083662022		SSDN MARKETING PRIVATE LIMITED VS PRADEEP KHATTAR	Sec 252 (3)	3/11/2022	pgs cut 58, pgs in hindi 68,69, pgs not clear 71 to 77,79, income tax advance service missed,	aaryan sharma
190	13/09/2022	Company Petition IB (IBC)	710102074662022		ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS MR. PRADEEP GUPTA	Section 95(1)	1/11/2022	page 455-463, not clear, page: number missed after 469 page, etc	Khushboo Shah

191	13/09/2022	Company Petition IB (IBC)	710102074742022		ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS MR. ANKUR GUPTA	Section 95(1)	1/11/2022	page:135, 446-462, not clear, etc	Khushboo Shah
192	9/9/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102073652022		J. H. JEWELS PRIVATE LIMITED VS MR. ANKUR GUPTA	Sec. 230-232 - Second Motion	3/11/2022	2nd &&& 3rd volume separate index missed, pg no 324,325 missed, upload only final petition and remove extra documents	Madhuri
193	16/09/2022	Company Petition IB (IBC)	710102075772022		UNION BANK OF INDIA VS SMT. GEETIKA KWEERA	IBC Under Sec 9	3/11/2022	wrong section, (sec -95)	EKTA CHOUDHARY
194	22/09/2022	Company Petition (Companies Act)	710102077962022		RAJASTHAN RAJYA VIDYUT KARMACHARI SUPERANNUATION FUND TRUST VS RELIGARE FINVEST LIMITED	Sec. 71(10)	26/10/2022	MoA &&& AoA missed of respondent , paste welfare and court fees in blank space of vakaltnama	ANKIT
195	2/10/2022	Company Petition IB (IBC)	710102081102022		NEW HORIZONS FINTECH PRIVATE LIMITED VS VKG EQUIPMENTS PRIVATE LIMITED	IBC under Sec 7	31/10/2022	&"page:29-38 page blank, page:42, 72-85, 163-176, not clear, 25rs advocate welfare and 3rs court fee missed, etc &"	Dinkar Kumar
196	22/09/2022	Company Petition (Companies Act)	710102077632022		RAJASTHAN RAJYA VIDYUT KARMACHARI GRATUITY FUND TRUST VS RELIGARE FINVEST LIMITED	Sec. 71(10)	1/11/2022	pgs not clear 49, MoA &&& AoA missed of respondent company, paste welfare and court fees in blank space on vakaltnama	ANKIT
197	27/09/2022	Company Petition IB (IBC)	710102079252022		PROVOLTUS ENERGY SERVICES LLP VS PAVNI (RAJ) SOLAR PRIVATE LIMITED	IBC Under Sec 9	31/10/2022	proof of service missed, multiple petition uploaded, 1rs court fee missed on vakalatnama , etc contact to registry	ANUJ MALHOTRA
198	4/10/2022	Company Petition IB (IBC)	710102081452022		JITENDER KUMAR JAIN VS VALID TECHNOLOGIES INDIA PRIVATE LIMITED	IBC Under Sec 9	2/11/2022	volume 2 wrong arrange, volume 2 index not sign , page:189, 191, 227, 267 not clear, etc	Amir
199	6/10/2022	Company Petition IB (IBC)	710102082162022		INFINITI PROJECTS DEVELOPER PRIVATELIMITED VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	IBC Under Sec 9	3/11/2022	page:78-81 dim, 91-92, not clear, etc	Manan
200	22/09/2022	Company Petition IB (IBC)	710102077652022		LGC SCIENCE AND STANDARDS (INDIA)PRIVATE LIMITED VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	IBC Section 59	1/11/2022	page:212-231 true copy sign missed,	Ravi
201	12/10/2022	Contempt Petition(Companies Act)	710102084132022		JAGMEET SAPRA SINGH VS MR. TARUN BHARAL	Sec 425	20/10/2022	Brief synopsis/list of dates &&& events missed, true copy stamp missed on annexuress, vakaltnama missed	Ashutosh
202	6/9/2022	Company Petition IB (IBC)	710102072682022		GREEN AGREVOLUTION PRIVATE LIMITED VS K K POULTRY PRIVATE LIMITED	IBC Under Sec 9	1/11/2022	jurisdiction Chandigarh.	AKANKSHA SISODIA
203	14/09/2022	Company Petition IB (IBC)	710102075282022		SARITA AGARWAL VS PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	IBC under Sec 7	3/11/2022	vakalatnama not clear, page:37, 38 not clear (typed copy pages no not mention, contact to registry. etc	SAMIR SAGAR
204	28/09/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102079432022		CORDIAL TECHNOLOGIES PRIVATE LIMITED VS PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	Sec. 230-232 - Second Motion	1/11/2022	Pgs not clear 88 to 90,105 to 107,120 to 136,137 to 204,212 to 292, 2nd volume separate index missed, nclt name missed on cover pgs, master index missed in 1st volume, council detail and sign missed in both index, link 2nd motion with 1st motion	SURBHI TOMAR

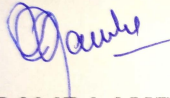
205	13/10/2022	Company Petition IB (IBC)	710102084542022		STATE BANK OF INDIA VS SANJAY GOEL S/O RAJ KUMAR GOEL	Section 95(1)	1/11/2022	petition every pages sign missed, page:17 numbering missed, page:46 not clear, 25rs advocate welfare and 3rs court fee missed, (court fee and welfare place on blank side of vakalatnama) separate proof of service pdf missed, etc, contact to registry	Ashish
206	13/10/2022	Company Petition IB (IBC)	710102084532022		STATE BANK OF INDIA VS SHUBHAM JAIN	Section 95(1)	1/11/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
207	13/10/2022	Company Petition IB (IBC)	710102084572022		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	1/11/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
208	13/10/2022	Company Petition IB (IBC)	710102084562022		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	1/11/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
209	13/10/2022	Company Petition IB (IBC)	710102084582022		STATE BANK OF INDIA VS MADHU JAIN	Section 95(1)	1/11/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
210	13/10/2022	Company Petition IB (IBC)	710102084552022		STATE BANK OF INDIA VS MANDAR DAS JAIN	Section 95(1)	1/11/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
211	12/10/2022	Company Petition IB (IBC)	710102084072022		CLICKONTRIP INDIA PRIVATE LIMITED VS MANDAR DAS JAIN	IBC Under Sec 10	1/11/2022	,page:31,82, 85, ,, not clear, etc	PARMOD
212	14/10/2022	Company Petition IB (IBC)	710102084932022		KHANUJA ENTERPRISES VS VLCC HEALTH CARE LIMITED	IBC Under Sec 9	1/11/2022	page: 126, not clear, index page numbering not mention in index, etc	VAKATI
213	12/10/2022	Company Petition IB (IBC)	710102083882022		CANARA BANK VS RAJNEESH NAGAR	Section 95(1)	2/11/2022	page:74 , 80, 81, cut, 78 not clear, etc	Saurabh Kushawaha
214	12/10/2022	Company Petition IB (IBC)	710102083912022		CANARA BANK VS RAMKESH BASHISHT	Section 95(1)	2/11/2022	page:73, 79, cut, 76-77 , 80, not clear, etc	Saurabh Kushawaha
215	15/10/2022	Company Petition IB (IBC)	710102085772022		SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS RELINE UV ASEAN PRIVATE LIMITED	Section 95(1)	31/10/2022	page:98 not clear, etc	ASHWINI
216	15/10/2022	Company Petition IB (IBC)	710102085822022		SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS RELINE UV ASEAN PRIVATE LIMITED	Section 95(1)	31/10/2022	petition every pages sign missed, page:105 not clear, advocate welfare and court fee has been misplaced paste on blank side of vakalatnama,etc	ASHWINI
217	15/10/2022	Company Petition IB (IBC)	710102085842022		INTEC CAPITAL LIMITED VS JAGMAL SINGH	Section 95(1)	31/10/2022	page:78-86, 100, 102, 105, 106, 109-110, 113, 116, 122-124, 170, 189, 196, 200-203, 229-235, 241-244, 353-354 not clear, etc	INTEC CAPITAL LIMITED
218	15/10/2022	Company Petition IB (IBC)	710102085962022		MOMENTUS DIGITAL MEDIA PRIVATE LIMITED VS KORRA WORLDWIDE ADVERTISING PRIVATELIMITED	IBC Under Sec 9	31/10/2022	jurisdiction gurugram	ANIKET GAUTAM

219	15/10/2022	Company Petition IB (IBC)	710102085602022		BETA INFRA TECH PRIVATE LIMITED VS KORRA WORLDWIDE ADVERTISING PRIVATE LIMITED	Application under any other provisions- IBC	20/10/2022	wrong section and case type wrong need to file IA	RAJA
220	15/10/2022	Company Petition IB (IBC)	710102085662022		AIR TRANSPORT CORPORATION ASSAM PRIVATE LTD VS SUPREME & COMPANY PRIVATE LIMITED	IBC Under Sec 9	31/10/2022	wrong section- contact to registry, vakalatnama not clear, court fee has been misplaced paste on blank side of vakalatnama, contact to registry etc	Gulshan Kr.
221	16/10/2022	Company Petition IB (IBC)	710102086392022		CANNES PROPERTY MANAGEMENT SERVICES PRIVATE LIMITED VS M/S PRESTIGE BUILDCON PVT. LTD.	IBC Under Sec 9	31/10/2022	page:28, 30-38 , 145 , not clear, 3rs court fee missed on vakalatnama, demand notice in tabular form as per book format, master data missed, etc	RAJNISH SINGH
222	17/10/2022	Company Petition IB (IBC)	710102086532022		MONIKA GARG VS M/S PRESTIGE BUILDCON PVT. LTD.	Section 94(1)	31/10/2022	petition every pages sign missed, estamp paper missed with supporting affidavit, page blank after supporting affidavit, true copy sign missed on every pages of annexures, etc	Sumit Sinha
223	17/10/2022	Contempt Petition (IBC)	710102086692022		RAJAT MITRA VS MR. HARISH TANEJA	Rule 11 of NCLT, 2016	1/11/2022	brief of synopsis missed, page:35 not clear, high court order page numbering wrong arrange , contact to registry, etc	SK SHARMA
224	18/10/2022	Company Petition (Companies Act)	710102086912022		ANKUR GARG VS SILVERTOAN PAPERS LIMITED	Sec. 58(3)	28/10/2022	MoA & AOA missed of respondent, pgs not clear 62	RAVI
225	19/10/2022	Company Appeal (Companies Act)	710102087372022		ANKUR GARG VS SILVERTOAN PAPERS LIMITED	Sec 252 (1) - By Government Body	28/10/2022	25rs welfare and 3rs court fees missed, serve the petition to all respondent	PUNEET
226	17/10/2022	Company Appeal (Companies Act)	710102086752022		ANKUR GARG VS SILVERTOAN PAPERS LIMITED	Sec 252 (1) - By Government Body	28/10/2022	Serve the petition to all respondent, true copy sign missed from pg no 31 to 62	PUNEET
227	17/10/2022	Company Appeal (Companies Act)	710102086732022		ANKUR GARG VS SILVERTOAN PAPERS LIMITED	Sec 252 (1) - By Government Body	28/10/2022	Council sign missed in index & memo of parties,	PUNEET
228	18/10/2022	Contempt Petition (IBC)	710102086842022		MARS INFRA ENGINEERING PRIVATE LIMITED VS MUNICIPAL CORPORATION FARIDABAD THROUGH SENIOR TOWN PLANNER	Rule 11 of NCLT, 2016	3/11/2022	wrong section, main sec for contempt of ib is under rule 11, and for other section under read with tag, contact to registry etc	RAKESH KUMAR
229	18/10/2022	Company Petition IB (IBC)	710102086892022		INDIABULLS HOUSING FINANCE LIMITED VS KAMAL TANEJA	Section 95(1)	1/11/2022	petition every pages sign missed, estamp paper missed with supporting affidavit, page:29-31 page numbering missed, page:140 missed, true copy sign missed on every pages of annexure, etc	Sumesh
230	18/10/2022	Company Petition IB (IBC)	710102086882022		INDIABULLS HOUSING FINANCE LIMITED VS DEVKI NANDAN TANEJA	Section 95(1)	1/11/2022	petition every pages sign missed, estamp paper missed with supporting affidavit, page:29-31 page numbering missed, page:145-146 missed, true copy sign missed on every pages of annexure, etc	Sumesh
231	19/10/2022	Company Petition IB (IBC)	710102087442022		MR. SURENDRA KANAIYALAL SHAH VS MAGICON IMPEX PRIVATE LIMITED	IBC under Sec 7	1/11/2022	1rs court fee missed, vakalatnama dim, etc	Gulshan Kr.
232	19/10/2022	Company Petition (Companies Act)	710102087592022		SHRI KRISHNA VS BAAZI GAMES PRIVATE LIMITED	Section 339	1/11/2022	Wrong documents uploaded	SHRI KRISHNA
233	19/10/2022	Company Appeal (Companies Act)	710102087562022		SHRI KRISHNA VS BAAZI GAMES PRIVATE LIMITED	Sec 252 (3)	1/11/2022	Pgs not clear 91 to 93, 95 to 97, 108 to 110	AWNISH
234	18/10/2022	CP(AA) Merger and Amalgamation (Companies Act)	710102087122022		AGRANI INFRASTRUCTURE WORKS PRIVATE LIMITED VS EDISONS INFRAPOWER & MULTIVENTURES PRIVATE LIMITED	Sec. 230-232 - Second Motion	20/10/2022	Nclt name missed in 2nd volume cover pg, volume wise index missed in 2nd volume, vakalatnama missed	Trisha

235	19/10/2022	Company Petition (Companies Act)	710102087522022		MSV INTERNATIONAL INC. VS REGISTRAR OF COMPANIES	Sec 252 (3) - By Government Body	20/10/2022	Wrong case type &&& wrong section select,e stamp missed with supporting affidavit,pgs not clear 158,160, paste welfare and court fees in blank space on vakaltnama, wrong income tax advance service	RAKESH
236	18/10/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102086902022		VIHAAN NETWORKS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 230-232 - Second Motion	20/10/2022	Pgs not clear 81,88,89,167, 25rs welfare and 3rs court fees missed in vakaltnama	Sujoy
237	20/10/2022	Company Petition IB (IBC)	710102087862022		GLOBE CAPITAL MARKET LIMITED VS NARAYAN SECURITIES LIMITED	IBC under Sec 7,IBC under Sec 7	1/11/2022	pagE:27-37, 39-46, not clear, 25rs advocate welfare and 3rs court fee missed, etc	S.S. Sobti
238	20/10/2022	Company Petition IB (IBC)	710102087832022		NEERAJ KUMAR DUBEY AND OTHERS VS RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	1/11/2022	page:84, 86-270, 271-1053, 1066, 1068, 1152-1154, 1160,-1162, 1170-1171, 1175, 1182-1183, 1222-1223, 1237, 1240, 1243, 1266, 1291, 1315, 1348, 1384, 1837-1838, page not clear etc	Rishabh Govila
239	15/10/2022	Company Petition (Companies Act)	710102085862022		ANJU SAHNI VS S M S COLLECTIONS PRIVATE LIMITED	Sec. 58(3)	21/10/2022	Pgs cut 93,94, serial no 158 repeated, pg no 159 missed, pg no 159 to 161 not mention in index	Aditya
240	20/10/2022	Company Petition IB (IBC)	710102087842022		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS MR PREM ADIP RISHI	Section 95(1)	1/11/2022	page:534-562 , 594, dim not clear, 25 advocate welfare and 3rs court fee missed on vakalatnama, etc	YASH MISHRA
241	15/10/2022	Company Petition (Companies Act)	710102085932022		ANJU SAHNI VS GOLDEN PEACOCK CREATION PRIVATE LIMITED	Sec. 58(3)	21/10/2022	Paragraphs not marked properly, Annexure A-19 not attached & Observations regarding filing of earlier CPs be taken care of, as discussed.	Aditya
242	23/10/2022	Contempt Petition(Companies Act)	710102088362022		MUKESH SATPAL MALHOTRA VS PUNEET SATPAL MALHOTRA	Sec 425	2/11/2022	main case not link	ANAND
243	28/10/2022	Company Petition IB (IBC)	710102088852022		CITY UNION BANK LIMITED VS NEW TECH IMPORTS PRIVATE LIMITED	IBC under Sec 7	2/11/2022	page:121, 124-125, 198, 244, not clear, 2nd volume separate index missed, etc	Dhruv Gupta
244	28/10/2022	Company Petition IB (IBC)	710102088882022		SIDBI THROUGH RP VS MR. DEEPAK RASTOGI	Section 95(1)	1/11/2022	page:89, 322-333, not clear, 25rs counsel details missed with sign on every index, advocate welfare and 3rs court fee missed, etc	ABHISHEK DEVGAN
245	25/10/2022	Company Petition IB (IBC)	710102088452022		STATE BANK OF INDIA VS SMT. NEELINA SEBASTINE	Section 95(1)	1/11/2022	page:24, 27-28, 30, 34, 40, 63-69, , not clear, etc	Mr. jitendra kumar
246	25/10/2022	Company Petition (Companies Act)	710102088442022		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS SATMAYA TRADING COMPANY LIMITED	Sec 241 (2)	2/11/2022	Pgs not clear 58,138 to 143,149,150,155 to 163,165 to 173,175,209,223,224,249,255 to 257,270 to 274,287 to 290 to 307,323 to 326 to 349,350 to 361 to 380,381 to 423,427 to 445 467,470 to 501,540 to 556,562 to 566,571 to 589,593 to 625, 653 to 655,735,736 to 745,763,805 to 819,829,900,947 to 969,973 to 985,1041,1059,1073 to 1081,1093,1111,1121 to 1125,1135 to 1139,1151,1195,1207 to 1211 to 1233,1247 to 1281,1297 to 1317,1331,1332,1343 to 1354,1364 to 1393 wrong pagination after pg no 911, pgs missed 971, pgs cut 1833,1837,1838,1840,1842,1844 to 1847,1852,1882, advocate sign missed in vakaltnama, 3rs court fees missed in vakaltnama, MoA &&& AOA missed of respondent,proof of service missed	sfnoclt
247	27/10/2022	Company Petition IB (IBC)	710102088822022		KISTEN REALTECH PRIVATE LIMITED VS AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	1/11/2022	document uncompleted only draft file uploaded, etc	Siddharth Bhatli
248	28/10/2022	Company Petition IB (IBC)	710102088982022		SIDBI THROUGH RP VS MS. SUDHA RASTOGI	Section 95(1)	1/11/2022	page:89, 321-333, not clear, 25rs counsel details missed with sign on every index, advocate welfare and 3rs court fee missed, etc	ABHISHEK DEVGAN
249	26/10/2022	Intervention Petition (IBC)	710102088522022		CANARA BANK VS SAYA AUTOMOBILES LIMITED	Sec 60(5)	31/10/2022	&&"wrong section and case type wrong, etc (need to file IA)&&"	Deependar Hooda

250	27/10/2022	CA(A) Merger and Amalgamation(Companies Act)	710102088572022		SUPERTECH (INDIA) PRIVATE LTD. VS SAYA AUTOMOBILES LIMITED	Sec. 230-232, Sec 234	1/11/2022	Brief synopsis/list of dates &&& events missed, pgs not clear 68,71,73,74,90 to 92, dates mismatched of e stamp and affidavit pgs no 393 to 395, AoA missed of supertech india asset pvt ltd,	Deepender Hooda
251	28/10/2022	Company Appeal(Companies Act)	710102089022022		SUPERTECH (INDIA) PRIVATE LTD. VS SAYA AUTOMOBILES LIMITED	Sec 252 (3)	3/11/2022	Synopsis/list of dates &&& events missed, wrong MoA &&& AoA and company master data annex according to memo of parties pgs not clear 43 to 52, stk 07 missed, income tax advance service missed, 3rs court fees missed in vakaltnama	NAVEEN CHAWLA
252	27/10/2022	Company Petition IB (IBC)	710102088812022		BNK HOLDINGS PRIVATE LIMITED. VS SAYA AUTOMOBILES LIMITED	IBC Section 59	1/11/2022	page:40 cut, 43, 73-82, 85, 87, 152, 164-174, 178, not clear,	Anand Mohan Mishra
253	28/10/2022	Company Appeal(Companies Act)	710102089042022		BNK HOLDINGS PRIVATE LIMITED. VS SAYA AUTOMOBILES LIMITED	Sec 252 (3)	3/11/2022	Incomplete documents uploaded	NAVEEN CHAWLA
254	28/10/2022	Company Petition IB (IBC)	710102088942022		SIDBI THROUGH RP VS MS. RANI RASTOGI	Section 95(1)	1/11/2022	page:89, 321-333, not clear, 25rs counsel details missed with sign on every index, advocate welfare and 3rs court fee missed, etc	ABHISHEK DEVGAN
255	27/10/2022	Company Petition IB (IBC)	710102088802022		CONQUERENT CONTROL SYSTEMS PRIVATELIMITED VS ANSAL CROWN INFRABUILD PRIVATE LIMITED	IBC Under Sec 9	2/11/2022	page:30 cut, page:45, 57-64, 70-76, 131, 142-143, 145, not clear, etc	MILAN
256	28/10/2022	Company Appeal(Companies Act)	710102089052022		CONQUERENT CONTROL SYSTEMS PRIVATELIMITED VS ANSAL CROWN INFRABUILD PRIVATE LIMITED	Sec 252 (3)	2/11/2022	Synopsis/list of dates &&& events missed, wrong MoA &&& AoA and company master data annex according to memo of parties,pgs blank 20,21, pgs not clear 51 to 54, stk 07 missed, income tax missed, 3rs court fees missed in vakaltnama	NAVEEN CHAWLA
257	28/10/2022	Company Petition (Companies Act)	710102089062022		SDL MULTILINGUAL SOLUTIONS PRIVATELIMITED VS REGISTRAR OF COMPANIES NCT OF NEW DELHI	Sec. 441	2/11/2022	Fees missed of sections 92,96,99	Ahsan Ahmad
258	28/10/2022	Company Petition (Companies Act)	710102089122022		KAMLESH SEHRA VS AQUADUCT LOGISTICS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/11/2022	True copy sign missed in annexuress, last two pgs not mentioned in index, some pgs are blank	Satyapal
259	31/10/2022	Company Petition (Companies Act)	710102089722022		RAJ KUMAR ALEXANDER VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	3/11/2022	25rs welfare and 3rs court fees missed	Sandeep
260	31/10/2022	Company Petition (Companies Act)	710102089742022		MOHINDER PRAKASH AHUJA VS SWASTIK MULTIFIBRE PRIVATE LIMITED	Sec. 59	3/11/2022	Fees missed of section 241,synopsis missed,no sign in every pgs of petition,pgs not clear 98,102,115,127,135,137, to 140,156 to 158,pgs cut 110,124, 1rs court fees missed in vakaltnama, company master data missed ,true copy sign missed in annexuress	Vatsal Chandra
261	29/10/2022	Company Petition IB (IBC)	710102089382022		PETROPOL INDIA LIMITED VS GRJ DISTRIBUTORS & DEVELOPERS PRIVATELIMITED	IBC Under Sec 9	2/11/2022	brief of synopsis missed, page:30, 44, 46, 74, 76, 94, 128, not clear, true copy sign missed on every pages of annexures, 25rs advocate welfare has been wrong placed, (paste on blank side of vakalatnama) etc	Vikas Sharma
262	28/10/2022	Company Petition IB (IBC)	710102089012022		LAXMI NARAIN MITTAL PROPRIETOR MITTAL PAPERS VS ARAVALI PRINTERS AND PUBLISHERS PRIVATELIMITED	IBC Under Sec 9	2/11/2022	petition sign missed on every pages, page:59, 61, 63, 66, 67, 69, 71, 73, 75, 77, 79, 81, 83, 85, 87, 89, 91, 93, 95, 97, 99, 112, 117, 118, 130, 132, 134, 137, 138, 140, 142, 144, 146, 148, 150, 152, 154, 156, 158, 160, 162, 164, 165, 166, 168, 170, not clear, etc	Lakshay Dhamija

263	28/10/2022	CA(A) Merger and Amalgamation(Companies Act)	710102089162022		INDIAN COMPRESSORS LIMITED VS ARAVALI PRINTERS AND PUBLISHERS PRIVATE LIMITED	Sub-section (I) of section 230	2/11/2022	Council sign missed in master index,e stamp missed with supporting affidavit and notarize it,pgs not clear 146,174,180 to 186,222 to 224. e stamp missed with affidavit in pg no 310	Vikrant
264	31/10/2022	Company Petition (Companies Act)	710102089642022		ALICE ALEXANDER VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	3/11/2022	Petition missed only proof of service uploaded	Sandeep
265	1/11/2022	Contempt Petition (IBC)	710102089972022		NISHANT GAURAV GUPTA VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Application under any other provisions- IBC	3/11/2022	wrong section and case type wrong, need to file IA, etc	NAMRATA RANGA
266	1/11/2022	Company Petition IB (IBC)	710102089992022		M/S ONCQUEST LABORATORIES LTD. VS M/S SANYA GIC IMAGING PVT. LTD	IBC Under Sec 9	3/11/2022	double page numbering not allowed on page 65-66, page:345 typed copy page number not mention, advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama) etc	SONAL ANAND
267	31/10/2022	Company Petition (Companies Act)	710102089682022		ALICE ALEXANDER VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	3/11/2022	Petition missed only proof of service uploaded	Sandeep
268	28/10/2022	Company Petition IB (IBC)	710102089142022		AKZO NOBEL INDIA LIMITED VS STAN CARS PRIVATE LIMITED	IBC under Sec 7	2/11/2022	page:56, 58, 63, not clear, etc	VINOD KUMAR CHAURASIA
269	29/10/2022	Company Petition IB (IBC)	710102089172022		LF FINANCIAL SERVICES PRIVATE LIMITED VS STAN CARS PRIVATE LIMITED	IBC Section 59	2/11/2022	page:13-17, 21-34, not clear, 3rs court fee missed, on vakalatnama, etc	ANANG
270	31/10/2022	Company Petition IB (IBC)	710102089732022		SQUARES AND SPACES PROJECTS PRIVATE LIMITED VS KARVY INNOTECH LIMITED	IBC Under Sec 9	2/11/2022	brief of synopsis missed, only,	KAMNA SINGH
271	29/10/2022	Company Petition IB (IBC)	710102089392022		GLOBE FINCAP LIMITED. VS C H P FINANCE PVT LTD	IBC under Sec 7	2/11/2022	page:31-33, 48, 57, 79, not clear and 3rs court fee missed, etc	S.S. Sobti
272	2/11/2022	Contempt Petition (IBC)	710102090242022		RAKESH KUMAR JAIN VS C H P FINANCE PVT LTD	Application under any other provisions- IBC	2/11/2022	main section is rule -11 of nclt rules all other section need to read with brief synopsis and list of date and events missed pagination not done on vakalatnama need to true copy on every pages court fee and welfare missed in vakalatnama	MOHIT NANDWANI


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